

Biased attitude of MCD in Demolition Operations

2353. PROF. A. LAKSHMISAGAR: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that while carrying out the demolition operations, the MCD is bypassing its own colony where houses have been built illegally on encroached land; and

(b) if so, what action is contemplated by Government with regard to the double standard adopted by the MCD in the matter of demolition of illegal structures?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) and (b) MCD has reported that a court case vide CWP No. 3587/94 is pending in this matter and action would be taken as per the decision of Hon'ble High Court.

Recommendations of Prof. Vijay Kumar Malhotra Committee

2354. SHRI NANA DESHMUKH: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether a Committee under the Chairmanship of Prof. Vijay Kumar Malhotra had examined Delhi housing problem in depth and had made recommendations;

(b) if so, the details of recommendations vis-a-vis their acceptance or otherwise with reasons for not accepting the recommendations;

(c) whether Government are considering a comprehensive review of their policies and system including raising/upgrading the FAR and ground coverage to accommodate the housing problem of increasing population in Delhi;

(d) if so, what are the details in this regard; and

(e) by when the decision is likely to be implemented?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) and (b) Part-I of the Report of Vijay Kumar Malhotra Committee regarding amendment to the Unified Building Bye-laws was received through Government of NCT of Delhi in September, 1997. In the light of the recommendations made by the committee, the modifications in the Building Bye-laws have been issued vide notification dated 23.7.98 and notification dated 7.6.2000 (copies enclosed as statement) (*See* below). These are now being implemented by the Local Bodies.